

BENCH-II

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

**T.P NO.290/KB/2017
(C.P NO.69/2016)**

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th July, 2017, 10.30 A.M

Name of the Company		Sarojini consultants Co Pvt Ltd -Vs- ROC, Orissa		
Under Section		560(6)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of		Signature with date

20_07_2017- C.P.No.69/2016 – Sarojini Consultants Co. Pvt. Ltd. Vs. ROC, Orissa.

ORDER

No one is present.

Fixed on 29.08.2017.

MANORAMA KUMARI
MEMBER(J)